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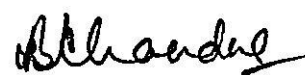
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: (HQs)
TIS HAZARI COURTS: DELHI

ORDER

The following Officials (Group-C) posted in the Tis Hazari Courts are hereby detained and directed to report for duty to the Office of Central District Legal Services Authority (CDLSA) in connection with Special Lok-Adalat to be held on 12.07.2026 (Sunday) sharp at 9.30 A.M. at Tis Hazari Courts Complex, Delhi:

S. No.	Name of the official	Place of present posting	Mobile No.
1.	Parveen Dayma EC: 25832344	Office Pool, Admn.III, Central, THC	9811232387
2.	Kunal EC: 79779951	Office Pool, Admn.III, Central, THC	8750204516
3.	Satish Prasad Singh EC: 70429278	Sh. Rakesh Pandit, Ld. DJ CC-13, Central, THC	8076393661
4.	Pawan Kumar EC: 44836723	Ms. Sana Khan, Ld. Civil Judge-05	9812566539
5.	Sunita Dua EC: 43933693	R & I Branch, Central, THC	9210070837
6.	Deepak Kumar EC: 65327843	Caretaking Branch, Central, THC	9548055168
7.	Rakesh Kumar EC: 90863	E-Sewa Kendra & Suvidha Kendra	9873889347
8.	Akshay EC: 82248622	General Branch, Central, THC	9650830517
9.	Manish Kumar EC: 70918824	Ms. Divya Gupta, Ld. ARC-02, Central, THC	8383863784
10.	Shiv Poojan Pal EC: 10825/26957392	Office Pool, Admn.III, Central, THC	9868576072

Note:- Non-compliance of the above directions or proceeding on leave shall be viewed seriously.



(ANJU BAJAJ CHANDNA)
Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

53377-390

No. _____ Admn-III/HQs/Delhi/2026

Dated, Delhi the 10, JUL, 2026

Copy forwarded for information & necessary action to:

1. Personal Office of the undersigned.
2. The Secretary, CDLSA, THC, Delhi.
3. Dealing Assistant, Website Committee, THC, Delhi for uploading the said order on the official website of District Court.
4. The Officials concerned for compliance.



Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi